

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA No.601/2013

New Delhi this the 18th day of January, 2016

**Hon'ble Shri A. K. Bhardwaj, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Mr. Pushpa Devi,
W/o. Sh. Sunil Kumar,
R/o. House No. 272-A,
Rohini, Delhi-110 085.

....Applicant

(By Advocate: Dr. Ashwani Bhardwaj)

Versus

1. Govt. of NCT of Delhi through
the Chief Secretary,
Delhi Secretariat,
Delhi.
2. Director,
Directorate of Education,
Old Secretariat,
Delhi.
3. Secretary,
Delhi Subordinate Selection Service,
FC/18, Karkardooma,
Institutional Area,
Delhi-92.Respondents

(By Advocate: Mr. Anil Singal for Ms. P. K. Gupta)

O R D E R (O R A L)

A. K. Bhardwaj, Member (J)

As prayed by the learned counsel for the applicant, the O.A
is disposed of as withdrawn with liberty to file application to seek

review of the order passed in O.A 1241/2008 wherein her pleas of seniority and pay and allowances are not adjudicated. No costs.

(Dr. B. K. Sinha)
Member (A)

(A. K. Bhardwaj)
Member (J)

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